



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/ 3610 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
Principal Judge,
Family Court, Nalbari.

Dated Guwahati, the 15th July, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.NLB/86 dtd. 01.07.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 02.07.2019 along with station leave permission w.e.f. the evening of 01.07.2019 till the morning of 03.07.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/ 3611 /A, dated 15.07.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Ratan